

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:868
ANSWERED ON:26.02.2009
RAILWAY LAND DEVELOPMENT AUTHORITY
Rana Shri Kashi Ram;Thummar Shri Virjibhai

Will the Minister of RAILWAYS be pleased to state:

- (a) the date on which the Railway Land Development Authority was created;
- (b) the area of land acquired by the said authority so far since its creation;
- (c) the area of land put to commercial utilization so far;
- (d) the details thereof, zone-wise; and
- (e) the revenue earned as a result thereof, zone-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(DR. R.VELU)

- (a): Rail Land Development Authority (RLDA) was created on 04.01.2007 and it started functioning with effect from 19.01.2007.
- (b) to (e): RLDA does not acquire any railway land. Railway land is entrusted to RLDA by the Ministry of Railways for its commercial development from time to time.

So far 127 sites measuring 1480 hectares approximately, spread over Indian Railways have been entrusted to RLDA for commercial development of railway land. So far three sites as per details below have been awarded for commercial development but development agreement is not yet executed.

- (i) Northern Railway: Sarai Rohilla (area 15.5 hectare),
- (ii) North Central Railway: Gwalior (area 1.36 hectare),
- (iii) East Coast Railway: Vizag (area 0.15 hectare).

A total Rs. 1065.51 crore is due to be received for above sites as premium fee.